

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT -III

45.C.P. 127/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON **20.01.2020**

NAME OF THE PARTIES: First Virasat Realcon Pvt Ltd

V/s

DDPL Global Infrastructure Pvt Ltd &Ors

SECTION 59 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

List this matter on 19.02.2020 high on board.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)

/RS/